## **National Company Law Tribunal**

## Allahabad Bench

CP NO. 75/ALD/2017

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 21.07.2017

NAME OF THE COMPANY: Shoee Granesh Cocolits Put. Ltd.

SECTION OF THE COMPANIES ACT: U/S 230/232 of Companies Act 2013.

SI. NO. Name Designation Representation Signature

1. Rakeshkundt Adv Pehhaner

2.

## CP No.75/ALD/2017

Advocate, Sri Rakesh Kumar appears for petitioner. The present company petition is filed as a first stage motion petition seeking dispensation of convening of meeting of the secured/unsecured creditors of transferor Companies No. 1 & 2 as well as the transferee company. The petitioners seek further permission for convening a meeting of equity shareholders of the transferee company to conduct electronic/voting. For such purpose, appointment of a scrutinizer, chairman and alternate chairman is prayed for the meeting is to be conducted as per prescribed procedure and practise. Argument and procedure in respect of learned counsel are heard, the order is reserved.

Date: 21.07.2017

Shri H.P. Chaturvedi (Member (Judicial)

Typed by P.K.Jyoti